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NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 10/Chd/Hry/2017 (Admitted matter)

In the matter of:

SRS Modern Sales Limited, SRS Tower, Unit No. 700 B, 7th Floor, Near Metro Station, Mewla Maharajpur, G.T. Road, Faridabad, Haryana.

... Applicant-Corporate Debtor

Present: None.

The office has not made compliance of the order dated 21.12.2017 directing the Resolution Professional to appear in person on 26.12.2017. The notice be now sent to the Resolution Professional Mr. Sameer Rastogi immediately for 29.12.2017 at his e-mail address directing him to appear in person on the said date at 10.30 a.m. failing which warrants will be issued to secure his presence.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 26, 2017